

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No amendment is considered necessary.

(b) to (d), Do not arise.

[English]

Breaking Nexus between Powerloom Owners and Middledmen

1851. SHRI BALASAHEB VIKHE PATIL : Will the Minister of TEXTILES be pleased to state :

(a) whether it is a fact that better cost effectiveness can be achieved if the present nexus between powerloom owners and the middlemen for supply of yarn can be broken;

(b) if so, Government's reaction in this regard;

(c) whether any decision in this regard has been taken; and

(d) if so, this details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (d) The problem regarding yarn supply can be resolved only by making adequate supplies available from various sources in addition to middlemen. The production of yarn is quite adequate at present and local shortages, if any can be speedily rectified by contacting the mills, including certain NTC mills.

The NTC has also opened a yarn booking depot at Bhiwandi to facilitate direct sales to powerloom owners.

Slump in Price of Jute in Bihar and West Bengal

1852. SHRI SUBHASH YADAV :
SHRI DHARAM PAL SINGH
MALIK :

Will the Minister of TEXTILES be pleased to state :

(a) whether there is a great slump in jute prices in Bihar and West Bengal;

(b) how far it has affected the jute growers of those States; and

(c) the steps taken by Government to arrest the decline in prices of jute in those States to save the interest of jute growers?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c). With the harvesting of a bumper crop of raw jute this season, prices have declined not only in Bihar and West Bengal but in all up-country markets. With a view to protecting the interests of jute growers, the following steps have been taken:—

(i) The Jute Corporation of India has been directed to undertake large scale purchases of raw jute at minimum statutory prices fixed by the Government;

(ii) Sufficient credit has been placed at the disposal of Jute Corporation of India for undertaking price support operation;

(iii) A directive has been issued on 6.9.1985 by Jute Commissioner to all working jute mills in the private sector to build up stocks of raw jute by mills;

(iv) The Jute Corporation of India has been permitted to export a limited quantity of raw jute.

Tyres Exported to U. S. A.

1853. SHRI E. AYYAPU REDDY : Will the Minister of COMMERCE be pleased to state :

(a) the total value of tyres exported to U. S. A. from India during 1983-84 and 1984-85;

(b) whether any concessions have been given in the freight charges for the tyre goods transshipments; and

(c) whether the tyre industry will be able to compete the tyre manufacturing industry of foreign countries without any concession in the freight charges?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH) : (a) The total value of tyres and tubes exported to USA during 1983-84 and 1984-85 is as under :—

Year	(Rs./crores)
	Exports
1983-84	3.6
1984-85	15.1

(b) Freight charges are fixed by shipping lines. Government has not directed the fixation of concessional rates for exports of tyre goods.

(c) Cash Compensatory Support @15 per cent is allowed on exports of automobile tyres and tubes, to compensate various disadvantages faced by the industry, which includes disadvantage on account of higher freight charges also. Exports of tyres and tubes from India have been showing an increasing trend.

[Translation]

Inflow of Foreign Tourists

1854. SHRI JAI PRAKASH AGARWAL : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) the details regarding the target and actual achievement of inflow of foreign tourists for the last year;

(b) whether it is a fact that the number of foreign tourists to India is not increasing to the required extent; and

(c) the details of new schemes to attract and encourage tourists?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT) : (a) and (b). Foreign tourist arrivals, excluding the nationals of Pakistan and Bangladesh, was 852,503 during 1984 as compared to 884,731 tourist arrivals during 1983.

(c) The schemes proposed to be implemented during the Seventh Five Year Plan to attract more foreign tourists include deve-

lopment of beach resorts, improvement of facilities for Himalayan trekking, preservation of national heritage areas, development of facilities along Buddhist circuits, provision of accommodation for budget tourists at tourist centres etc.

Grant of Loan to Youths Under Self-Employment Scheme in Delhi

1855. SHRI JAI PRAKASH AGARWAL : Will the Minister of FINANCE be pleased to state :

(a) the number of persons who had applied for loan in this year in Delhi under Self-employment Scheme and the number of unemployed young persons who have been sanctioned loan;

(b) the detailed reasons for not sanctioning loan to the remaining applicants; and

(c) the measures being taken by Government to streamline the procedure granting loan to the youths under self-employment scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARA) : (a) and (b). The Self-Employment Scheme for Educated Unemployed Youth which was introduced in the year 1983-84, extends to all areas of the country, excepting cities with more than one million population as per 1981 census. Since Delhi is a city having more than one million population it was not covered under Self-Employment Scheme.

(c) The Reserve Bank of India have issued suitable guidelines to streamline the procedure for granting loans to youths under Self-employment scheme from time to time. Under the scheme, the bank should not ask for owner's contribution in the form of margin money or seek collateral security or third party guarantee for the loan. The security for the bank will be the asset created out of the bank finance. The banks were advised to delegate adequate discretionary powers in respect of cases sponsored under the scheme so that the loans could be sanctioned by them without making reference to higher authorities. In each district a Task Force has